

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1975**

**TO BE ANSWERED ON THE 20TH DECEMBER, 2023/ AGRAHAYANA 29, 1945
(SAKA)**

INVESTIGATION BY NATIONAL INVESTIGATION AGENCY (NIA)

1975 # SHRI SHAMBHU SHARAN PATEL:

SHRI DEEPAK PRAKASH:

Will the Minister of Home Affairs be pleased to state:

- (a) the number of cases handed over by the Central Government to the National Investigation Agency (NIA) during the last five years;**
- (b) the number of cases in which court verdicts have been delivered during the said period, the year-wise details thereof; and**
- (c) the number of cases in which the accused has been convicted, the year-wise details thereof?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI NITYANAND RAI)

- (a) The Central Government has handed over 324 cases to the National Investigation Agency (NIA) from 01.12.2018 to 30.11.2023.**

(b) to (c) The year-wise number of cases in which judgment has been pronounced and the accused have been convicted during the said period are as under :-

Year	No. of Cases in which judgment pronounced	No. of Cases in which accused convicted
01.12.2018 to 31.12.2018	0	0
2019	14	12
2020	9	9
2021	15	15
2022	31	30
2023 (upto 30.11.2023)	15	15
Total	84	81
